## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 42 (ND)/2010

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: M/s Subodh Kumar Jain & Ors. M/s Valaya Cloathing Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

For the Petitioner(s):

Mr. Manoj Kumar Garg, Advocate

Mr. Siddhartha Patra, Advocate

For the Respondent(s):

Mr. Arun Saxena, Advocate

Ms. Jayshree Dugar, Advocate

Ms. Priya, Advocate Ms. Nalini, Advocate

## ORDER

No time left.

Be listed for conclusion of arguments on 20.11.2017.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)